

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 235**  
CP.CAA-23(ND)/2023

**IN THE MATTER OF:**

ART Business & Consumer Finance (India) Pvt Ltd. AND ART Corporate  
Finance (India) Pvt Ltd.

**.....APPLICANT/PETITIONER**

**SECTION**

**U/s 230/232**

**Order delivered on 01.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on **03.07.2023.**

Sd/-  
**(Court Officer)**